

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/TA/MP, No. 264 /1993 (in OA No. 254/93)

Gordhan Singh & Ors. Versus U.O. & Ors.

Date of Order

Orders

This is an M.P. (in OA No. 254/93) for permission to file joint application, is in order.

So, 26/4

26/4

3/5

27.4.93.

None present due to advocates Strike.

Register & Put up in Court for admission on 3-5-93 alongwith of 2

Subhash
REGISTRAR
C.A.T., JAIPUR

3/5/93

Mr. J. K. Kanishk - Counsel for the petitioner.
Mr. Manish Bhandari - Counsel for the respondents

Heard. M.P. for joining together

and permission to file a joint petition is refused. M.P. stands dismissed accordingly.

(O. P. Sharma)
Administrative Member

Gopal Krishna
Member (Judicial)

Copy sent to the app. counsel on vide 3377

Date 17-5-93

Regd.
8/11/15